

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2178

ANSWERED ON:29.11.2016

Kashmir Situation

Khaira Shri Chandrakant Bhaurao; Rao Shri Rayapati Sambasiva; Shanavas Shri M. I.; Venugopal Dr. Ponnusamy

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the prevailing situation in the State of Jammu and Kashmir arising out of the violent movement following the death of a separatist;
- (b) the role of separatists and other groups in the said violence and the manner in which the activities of separatists are being monitored;
- (c) the number of security personnel killed during the said violence and the compensation provided to them; and
- (d) the measures taken by the Government to bring normalcy in the State along with initiatives taken at political, economic and developmental levels to resolve the crisis?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)

- (a) After neutralization of three terrorists on 8th July, 2016 in an encounter with security forces, violent protest incidents erupted in the valley. The present law and order situation in the valley is under control.
- (b) Separatists who had provided their support and guidance to the unlawful assemblies by issuing protest calendars were either arrested/detained under relevant provision of law for instigating the violent protests.

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(c) Two (2) J&K police personnel have lost their lives while controlling the violent mobs after neutralization of three militants on 8th July, 2016. The ex-gratia/compensation is paid to families of martyred as per the extant guidelines of State Government.

(d) To bring normalcy in Kashmir valley after the civil unrest since 8th July, 2016, Prime Minister and Home Minister have regularly reviewed the security situation in J&K. Prime Minister also held an All Party meeting and Home Minister has visited Srinagar 2 times and met the Governor, Chief Minister, all the political parties, various organizations and Associations as well as the senior officials. Home Minister also led an All Party Delegation on 4-5 September, 2016 to Srinagar and Jammu that met the Governor, Chief Minister, various cross sections of people of the State including all the political parties, various organizations and Associations as well as the senior officials.

Distribution of Essential Commodities like food grains, sugar, milk, fruits, vegetables, LPG, kerosene, petrol etc. was ensured to meet the needs of public at large. Sufficient stock of Essential Commodities was maintained in the Valley. Availability of Doctors/Paramedics, Medicines, Ambulances, Blood Banks etc. was maintained round the clock, Team of doctors from AIIMS was also sent. The regular medical services were continued unabated.

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Additional companies of Central Armed Police Forces were also deployed to support the State Police. State Police has also registered 2513 FIRs in which 4372 accused were arrested. Further 2548 persons were bound down or detained. Also 525 notices under section 25 of Police Act were served. 472 persons were also detained under Public Safety Act including Militants, Over Ground Workers (OGWs), Separatists, Stone pelters, instigators, criminals and others.

Civil Administration proactively engaged with prominent citizens, civil society and religious leaders for restoring peace and normalcy in the valley. Mohalla Committees, Masjid Committees, Numberdars, Chowkidars, Grassroot level representatives like Sarpanches, Panches, etc were involved to wean away youth from indulging in violence, arson, unlawful activities, etc. Besides, peaceful conduct of ongoing examinations for 10th & 12th classes has also supplemented to the efforts for restoration of normalcy in the Valley.

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